## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/222/2016

NAME OF THE PETITIONER(S)

: S. Ramesh

NAME OF THE RESPONDENT(S)

: The South Travancore Hindu College Association & 2 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

COUNSEN FOR PETITIONER FOR K. P. M. 20/9/1

2. R. ANAND KUMAR

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc